

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 120(ND)/14

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018**

**NAME OF THE COMPANY: Shri Nimit Kasliwal Vs. M/s MGM Stone Aggregates Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

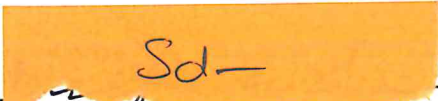
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**For the Petitioner(s):** Mr. Samay Maheshwari, Advocate

**For the Respondent(s):** Mr. Dinkar Singh, Advocate

**ORDER**

Renotify this case on 30<sup>th</sup> January, 2018.

  
**(Deepa Krishnan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**